

are received in any freely convertible currency and also allowing exports to Nepal without payment of import duty of certain specified warehoused goods in the nature of capital goods against any global tender invited by His Majesty's Government of Nepal even where payments are received in Indian Currency. [Placed in Library. See No. LT-8001/89]

**Reports of the Comptroller and Auditor General of India for the year 1987-88 (No. 1 of 1989) Union Government (Civil) etc. etc and Union Government Appropriation Accounts (Civil) for the year 1987-88 etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): On behalf of Shri Eduardo Faleiro, I beg to lay on the Table:-

(1) A copy of each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitutions:-

- (i) Report of the Comptroller and Auditor General of India for the year 1987-88 (No. 1 of 1989)—Union Government (Civil) [Placed in Library. See No. LT-8002/89]
- (ii) Report of the Comptroller and Auditor General of India of India for the year 1987-88 (No. 12 of 1989)—Union Government (Civil). [Placed in Library. See No. LT-8004/89]
- (iii) Report of the Comptroller

and Auditor General of India for the year 1987-88 (No. 13 of 1989)—Municipal Corporation of Delhi. [Placed in Library. See No. LT-8005/89]

(iv) Report of the Comptroller and Auditor General of India for the year 1987-88 (No. 14 of 1989)—Union Government (Posts and Telecommunications) Human Resources Audit—Department of Posts. [Placed in Library. See No., LT-8006/89]

(2) A copy of the Union Government Appropriation Accounts (Civil) for the year 1987-88 (Hindi and English versions). [Placed in Library. See No. LT-8007/89]

(3) A copy of the Union Government Finance Accounts for the year 1987-88 (Hindi and English versions). [Placed in Library. See No. LT-8007/89]

12.17 hrs.

RESIGNATION BY MEMBER

[English]

MR. SPEAKER: I have to inform the House that a letter dated 22 May, 1989 was received in the Lok Sabha Secretariat from Shri Ananda Gajapathi Raju, an elected Member from Bobbili constituency of Andhra Pradesh, resigning his seat in Lok Sabha. I accepted his resignation with effect from 24 May, 1989.